

DIVISION BENCH
COURT - II

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/10(KB)2023
IA(I.B.C)/477(KB)2024,
IA(I.B.C)/569(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

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|------------------|--------------------------------------|
| IN THE MATTER OF | INDIAN BANK VS SIDDHARTH MEHRA |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Ms. Divya Jagga, Adv.] for Personal Guarantors

Ms. Shreya Chaudhary, Adv.] For RP
Ms. Rachana Jhunjhunwala, RP

Mr. S.K. Ray, Adv.] For the FC
Ms R. Sanyal, Adv.
Ms. Z. Khan, Adv.

ORDER

1. Learned Counsel for the parties present.
2. It is submitted that an another Company Petition has been filed against the same Personal Guarantor invoking u/s. 95(1) and the same has been preferred against the same Personal Guarantor challenging the maintainability of the main Company Petition.
3. Let the instruction be obtained by the Financial Creditor in the present case in view of the pendency of the application on the same Personal Guarantor in Court No. I in CP(IB)No.19(KB)/2023.
4. List this matter **on 22.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**